

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4180
ANSWERED ON:06.12.2010
VIOLATION OF CONTRACTS BY BEL
Sethi Shri Arjun Charan

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Bharat Electronics Limited (BEL) has procured radars in knocked down form instead of indigenously producing the same in violation of the Government order and has thus earned unwarranted profits as reported recently;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

- (a) to (c) : The issue raised is under examination in the Department. The decision taken will be placed before Parliament.